

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013(Pt.2)/10613/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the th 17 November, 2022

Sub:- **Casual leave .**

Ref:- Your letter No. DJ(D) 8551, dtd. 16.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.11.2022 with station leave permission from the evening of 23.11.2022 till the morning of 28.11.2022**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangalal and in his absence the Chief Judicial Magistrate, Darrang, Mangalal and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/10614/A, dated , 17-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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